

**GOVERNMENT OF INDIA
COAL
LOK SABHA**

STARRED QUESTION NO:82
ANSWERED ON:25.11.2009
UNDERGROUND COAL GASIFICATION
Choudhary Shri Harish;Pradhan Shri Amarnath

Will the Minister of COAL be pleased to state:

- (a) whether the Government has formulated any scheme for Underground Coal Gasification (UCG) and production of syn-gas;
- (b) if so, the details thereof;
- (c) whether the Government has awarded contract to any company to extract energy from the coal seams through UCG; and
- (d) if so, the details thereof and the locations identified for the purpose, State-wise?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) IN THE MINISTRY OF COAL AND MINISTER OF STATE (INDEPENDENT CHARGE) IN THE MINISTRY OF STATISTICS & PROGRAMME IMPLEMENTATION (SHRI SRIPRAKASH JAISWAL)

(a) to (d): A statement is laid on the Table of the House.

Statement referred to in reply to parts (a) to (d) in respect of Lok Sabha Starred Question No. 82 for reply on 25.11.2009 asked by Shri Harish Chaudhary and Shri Amarnath Pradhan

(a): No, Sir.

(b): Does not arise in view of reply given to part (a) above.

(c): No such contract has been awarded by Ministry of Coal for extracting energy from the coal seams through Underground Coal Gasification (UCG).

(d): Does not arise in view of reply given to part (c) above.